

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 291 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2021

Name of the Company: Shree Bansi Metal & Alloys Pvt Ltd
V/s
Rajputana Stainless Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Shakhil Sheikh appeared for the Operational Creditor.

Learned Counsel Mr. Saurabh Amin appeared for the Corporate Debtor. The Corporate Debtor is already Ex-parte. Learned Counsel for the Corporate Debtor may file an application under Rule 49 if he desires so.

The matter stands adjourned to 05.04.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 10th day of February, 2021